BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 4/10/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

Name of the Company:

Gujarat Oleo Chem Ltd.

V/s.

IDBI Bank Ltd. & Ors.

Section of the Companies Act:

Section 10 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE A/

1. ARJUN R. SHETT

ADVOCATE 2

SOUCITOR

CORPORATE

OPPUCANT AM

ORDER

Learned Advocate Mr. Arjun Sheth present for Corporate Debtor/ Applicant.

Applicant complied with defects point out in the order dated 05.04.2017.

Heard learned Counsel for Applicant.

For orders 13.04.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 12th day of April, 2017.